

(2024) 11 MAN CK 0028
Manipur High Court (Imphal)
Case No: Writ Petition (C) No. 24 Of 2019

Okram Munal Singh

APPELLANT

Vs

Manipur Information
Commission

RESPONDENT

Date of Decision: Nov. 20, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: Syed Murtaza Ahamad

Judgement